

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).19865/2018

(Arising out of impugned final judgment and order dated 30-04-2018 in SA No. 459/1993 passed by the High Court of Judicature at Allahabad)

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Petitioner(s)

VERSUS

RANJEET SINGH TANDON & ORS.

Respondent(s)

(WITH I.R. and IA No.102948/2018-EXEMPTION FROM FILING O.T. and IA No.102949/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 06-08-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Pallav Sisodia, Sr. Adv.
 Mr. Pramod B. Agarwala, AOR
 Mr. Anuj P. Agarwala, Adv.
 Mr. Aayush Agarwala, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Exemption from filing O.T. granted.

Permission to file additional documents granted.

Leave granted.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
COURT MASTER